

Government of India
Ministry of Development of North Eastern Region

LOK SABHA

Unstarred Question no.1334

To be answered on
Wednesday, November 23, 2016/Agrahayana 2, 1938 (Saka)

Question
Bezbaruah Committee

1334: SHRI NINONG ERING:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government has implemented/proposes to implement recommendations of MP Bezbaruah Committee;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to strengthen security of North-Eastern people in Metros like Delhi, Bangalore, etc. and the other steps taken to bring sensitivity among the people of other part of countries about North-Eastern region?

ANSWER

The Minister of State (Independent Charge) in the Ministry of Development of North Eastern Region
[DR. Jitendra Singh]

(a) to (c): The recommendations made by MP Bezbaruah Committee are at various stages of implementation. Advisories have already been issued to all States and Union Territories requesting them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments

and Union Territories are taking all necessary measures to strictly follow the directions given in the advisories.

Nodal Officers have been appointed to address the grievances of the North Eastern people. Delhi State Legal Services Authority (DSLISA) has empanelled Legal Services Counsel including lady advocates to deal with cases relating to people of the North Eastern Region. Ministry of Tourism has approved projects worth Rs.722 crore received from NE States for development of tourism in these States. The potential of tourism in NE States is being highlighted in the International Travel Mart (ITM). Contents about various aspects of North Eastern Region have been included at all stages of school education in the current NCERT text books. Other steps to sensitize the people of the other parts of the country about the North Eastern Region include organizing of cultural programmes of the region at various locations.

The Bengaluru police have issued necessary instructions to all field officers to implement the recommendations of the Committee such as identification/mapping out troublesome streets and localities by the police, regular patrolling and beat visits, sensitization of Beat Constables, intelligence briefing, maintenance of rowdy registers at every police station, mandatory registration of FIR, time bound investigation, filing of charge sheets etc. Further, in Delhi Police, a police officer of the rank of Special Commissioner has been nominated to supervise the functioning of the Delhi Police as regards the problems being faced by the people of North Eastern Region to ensure that Delhi Police responds to these issues in a constructive and proactive manner.
